

# ACT No. III OF 1935.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 13th  
April, 1935.)

**An Act further to amend the Indian Tea Cess Act, 1903, for a  
certain purpose.**

**IX of 1903.** **W**HEREAS it is expedient further to amend the Indian  
Tea Cess Act, 1903, for the purpose hereinafter appearing;  
It is hereby enacted as follows:—

1. This Act may be called the Indian Tea Cess (Amendment) Short title.  
Act, 1935.

**IX of 1903.** 2. In section 3 of the Indian Tea Cess Act, 1903, for the Amendment  
words "eight annas" the words "twelve annas" shall be sub- of section 3,  
stituted. Act IX of  
1903.

Price anna 1 or 1½d.

GIPD—L48 LD—5.6.35—4,500.